

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3361
ANSWERED ON:30.08.2013
NEW TRANSIT CENTRES OF SMUGGLING
Pradhan Shri Nityananda

Will the Minister of FINANCE be pleased to state:

- (a) whether Kolkata and Guwahati have become the new transit drug smuggling points to other countries;
- (b) if so, the details thereof;
- (c) the details of cases noted/reported therefrom during each of the last three years and the current year; and
- (d) the details of strategic action taken or proposed to be taken by the Government to control the menace?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D.SEELAM)

- (a) No, Sir.
- (b) "Nil" in view of (a) above.
- (c) The details of drug smuggling cases noted/reported from Kolkata and Guwahati are as below:-

Kolkata

(Rs.in crore)

Year	No. of cases	Value of seized drugs	No. of Person arrested.
2010-11	6	0.63	6
2011-12	14	3.06	7
2012-13	7	3.44	5
2013-14	9	0.55	2

(upto July,13)

Guwahati

(Rs.in crore)

Year	No. of cases	Value of seized drugs	No. of Person arrested.
2010-11	11	0.51	-
2011-12	12	0.60	2
2012-13	2	56.23	12
2013-14	7	12.42	16

(upto July,13)

(d) All the Customs formations including DRI are on high alert and drug enforcement work is accorded priority so as to prevent the smuggling of Narcotic Drugs, etc under NDPS. Constant surveillance is kept on Seaports, Airports and Land Customs Stations. Other strategic actions include effective coordination with other Drug Law Enforcement agencies, exchange of information, investigative assistance and upgrading the skills to control the drug menace.